

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 320
IB-902/ND/2022
New IA- 2121/2024

IN THE MATTER OF:
State Bank of India

... **Applicant/Petitioner**

Versus

Sh. Jatinder Singh

... **Respondent**

Under Section: 95 of IBC, 2016

Order delivered on 08.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : None

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-2121/2024: There is no appearance on behalf of the Applicant, despite repeated calls.

In the interest of justice, the hearing is deferred to 22.05.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)